

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No. 409 of 1997.

Wednesday this the 3rd November, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

B. Cyril,
Store Khalasi,
(Staff No.J/T 2131),
Divisional Clothing Cell,
Palghat Division of
Southern Railway,
Palakkad - 678 002. .. Applicant

(By Advocate Shri C.T. Ravikumar (rep)

Vs.

1. The Divisional Personnel Officer,
Palakkad Division,
Southern Railway,
Palakkad-678 002.
2. The Divisional Railway Manager,
Palakkad Division of
Southern Railway,
Palakkad.
3. The Divisional Safety
Officer,
Southern Railway,
Palakkad.
4. M. Poomani,
High Power Fitter, HS-II,
Stores Department,
Palghat Division,
Shoranur.

.. Respondents

(By Advocate Shri Mathews J Nedumpara (For R.1-3)

The application having been heard on 3rd November, 1999,

the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the respondents No. 1 to 3 to give him his due promotion to higher grade with retrospective effect by reckoning his seniority as Store Khalasi with effect from 30.11.1979 with all consequential benefits.

2. When the O.A. was taken up for hearing the learned counsel appearing for the applicant submitted that it is suffice to direct the first respondent to consider and pass appropriate orders on A-3 representation within a reasonable time.

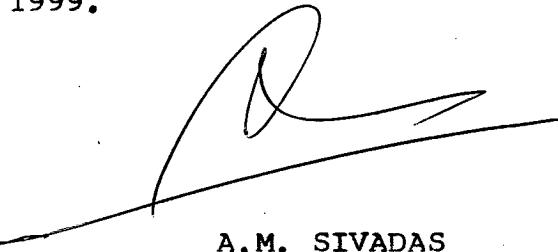
3. The learned counsel appearing for the official respondents submitted that there is no objection in adopting such a course.

4. Accordingly, first respondent is directed to consider and pass appropriate orders on A-3 representation within three months from the date of receipt of a copy of this order.

5. O.A. is disposed of as above. No costs.

Dated the 3rd November, 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

rv

Annexure A3: True copy of the applicant's representation dated 20.7.95 to the first respondent.